

BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTH ZONE, CHENNAI

ORIGINAL OA NO. 16 OF 2022(SZ)
[OA.NO.614/2018(PB)]

Between:

Dr Lubna Sarwath
Environmental & Social Activist
Founder-Director
Center for Wellbeing & Environmental Economics
Current Address:
Flat No. 202, Gayathri Gardens
Street No. 2, Tarnaka
Secunderabad 500017
Telangana

..Applicant

And

The Chief Secretary to Government of Telangana
Hyderabad & Others

..Respondent(s)

SI No.	PARTICULARS	PAGE NOS
1	Reply Filed by Applicant	3-11
2	ANNEXURE 1 FEILD SURVEY DOCUMENTATION DT 26 JULY 2024 WITH GEO TAGGED PICTURES	4-23
3	ANNEXURE 2 FTL MAP OF LAKE ID 2935 BAM RUKNUD DOWLAH FROM HMDA WEBSITE - 17.491 ACRES	24
4	ANNEXURE 3 FTL MAP OF BAM RUKNUD DOWLAH FROM IRRIGATION REPORT DT 28.12.2022 - 18.575 ACRES	25
5	ANNEXURE 4 FTL DEMARCATION ON GOOGLE EARTH BY APPLICANT WITH IRRIGATION REPORT GEO COORDINATES - 17.8 ACRES	26
6	ANNEXURE 5 DEMARCATION OF HERITAGE BOWLI NEHER E HUSSAINI NORTH OF BAM RUKUNUD DOWLAH ON GOOGLE EARTH FEB 2024 & FIELD SURVEY PICS JULY 2024	27-28

SI No.	PARTICULARS	PAGE NOS
7	ANNEXURE 6 DEMARCATON OF WATER, TREES, WILD LIFE NORTH OF HERITAGE BOWLI NEHER E HUSSAINI ON GOOGLE EARTH SATELLITE IMAGERY 2020, 2023, 2024	29-31
8	ANNEXURE 7 SOI TOPOMAP 56K/7/SE 1975 INFLOW CHANNELS AND UPSTREAM LAKE OF BAM RUKUNUD DOWLAH	32
9	ANNEXURE 8 SOI HYDERABAD GUIDE MAP 2002 - INFLOW CHANNELS AND UPSTREAM LAKE OF BAM RUKUNUD DOWLAH	33
10	ANNEXURE 9 TWO FIRs FILED BY IRRIGATION DEPARTMENT IN FEB & MARCH 2024 AGAINST EASTERN SIDE LEVELLING OF LAKE AGAINST DAMAGE OF GOVT PROPERTY BY ALI BIN MOHAMMAD BHAKAM	34-39
11	ANNEXURE 10 EXTRACT FROM HMDA WEBSITE- SURVEYED 2014, PRELIMINARY NOTIFICATION 2017, FINAL NOTIFICATION NOT ISSUED TILL 2024	40
12	ANNEXURE 11 CHRONOLOGICAL EXTRACTS FROM ISRO NRSC BHUVAN SATELLITE IMAGERY 2009, 2012, 2016, 2017, 2018, 2022, 2023	41-47
13	ANNEXURE 12 CHRONOLOGICAL EXTRACTS FROM GOOGLE EARTH SATELLITE IMAGERY FEB 2024, FEB 2022, OCT 2022,	48-59
14	ANNEXURE 13 EXTRACT FROM LANDMARKS OF DECCAN	60-61



Date: 1 August 2024
Hyderabad

Dr Lubna Sarwath
Applicant

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE, CHENNAI
ORIGINAL OA NO. 16 OF 2022(SZ)

Between:
Dr Lubna Sarwath

AND

..Applicant

The Chief Secretary to Government of Telangana
Hyderabad & Others

..Respondent(s)

**REPLY TO IRRIGATION DEPT REPORT DT 22.12.2022 FILED BY
APPLICANT**

1. This is reply to Irrigation Department Report dated 22.12.2022 as per Orders of Hon'ble NGT dt 4 July 2024 in OA /16/2022(SZ).
2. It is to submit that, Bam Ruknud Dowlah is a 250 year old heritage water body constructed by Musa Khan Ruknud Dowlah in 1770AD. (As per historic documents accessed so far)

It is historically recorded that :

'In those days when pure and sweet water was scarce in the city this reservoir was built by Nawab Mir Musa Khan, Ruknud Dowlah, the Martyr, who was Prime Minister of Asaf Jah II, and owing to his good intentions its water proved to be excellent and agreeable to such a degree that besides the public and aristocracy the Asafiyah Kings reserved it for their own use. Whenever the Kings of Hyderabad went out of the Dominions this water was despatched every day to the Royal camp as far as Delhi and Simla. The other name of this reservoir is Musa Bam or Husaini Nahr (stream).'

(ANNEXURE 13)

It has been told by some senior Irrigation officials that the water of Bam Ruknud Dowlah used to get filtered and captured in the Neher e Hussaini from where it was supplied.



Instead of preserving this heritage irrigational marvel for academia, research, public utility, and world tourist attraction, the officials seems to be working out of fear or favour and causing ecocide of the entire lake eco system.

3. In reply to Para 1 , It is to submit that, there are huge discrepancies in demarcating the FTL boundary of the heritage water body, the Bam Rukunud Dowlah indicating malafice.

The FTL boundary map available on HMDA website, and submitted earlier in RTI to the Applicant when compared with the FTL map submitted in the Irrigation report dated 22.12.2022 show different area and perimeters. The area and the perimeter have been increased which leaves to doubt that the demarcation of FTL boundary is not being done as per measurement norms of Water Spread Area. This substantiates Applicant's claims to a larger area of the lake that has been left out of demarcation.

TABLE SHOWING DIFFERENT FTL AREAS AND PERIMETERS OF THE SAME LAKE SURVEYED ON SAME DATE BY SAME AGENCIES COMPARED ALSO WITH APPLICANT GENERATED KML FILE

SI No	Source of FTL Boundary MAap	Area mentioned in map (Acres)	Year of Survey	Perimeter (Mtrs)	Bund length (Mtrs)	Status of geocoordinates
1	HMDA WEBSITE https://lakes.hmda.gov.in/ (ANNEXURE 2)	17.491	28.02.2014	1034.5	503	Not mentioned
2	Irrigation Report dt 22.12.2022 submitted to NGT (ANNEXURE 3)	18.575	28.02.2014	1597.8	503	Mentioned R1-R34



3	kml file generated from Geo coordinates given in Irrigation Report 22.12.2022 overlaid on Google Earth Satellite Imagery (ANNEXURE 4)	17.8	Generated on 30 July 2024	1609.3		Geo coordinates given in Irrigation Report 22.12.2022
4	NGRI List of lakes	20.28 (8.208 hectares)	Present in NGRI list of lakes	Not mentioned	Not mentioned	Not mentioned

4. In reply to Para 2, It is to submit that, there is a perverted argument that *‘in the present scenario it may not be necessary to restore the Bum Ruknud Dowlah as drinking water source, since drinking water scheme is available namely Mission Bhageeratha in Telangana Region.’*

It is not at all substantiated how the inter generational use of a local water body can be traded off with water pumped from Godavari river more than 250 kms away.

Using this fraudulent baseless argument hundreds of lakes were being levelled for link roads, track roads, parks, bridges etc. in the past 10 years from 2014 onwards, thus undermining the multiple life-giving and life-saving roles played by the water bodies and its channels for both humans and bio-diversity.

The Kaleswaram Project is in shambles and corruption mess and not functional due to cracks developed in Medigadda Barrage, now under scrutiny and instructions of National Dam Safety Authority, Government of India, New Delhi.



5. In reply to Para 2, it is to submit that, 'Neher e Hussaini bowls heritage bowl is in the northern side of the lake and it is not part of the lake' is yet another baseless and unscientific statement.

Neher e Hussaini the heritage bowl is just abutting the bund of Bam Ruknud Dowlah lake. It is very much part of the lake as it falls in the buffer zone and is said to be fed with under ground springs.

6. It is to submit that, during our survey of 26 July 2024, it was observed that the Neher e Hussaini bowli that is around 1 acre, was totally dry. Even during peak summers the bowli was never dry. As evident from satellite imagery in February 2024 the bowli was full but owing to encroachment at the bowli and due to the entire eastern side of the lake being levelled, the bowli is seen dry for the first time.
(ANNEXURE 5)

7. In reply to para 3 , it is to submit that, Bam Ruknud Dowlah lake got its historic name through the then Nawab Musa Khan Rukn ud Dowla.

The 'Huda Park Lake' is a recent invention of the HMDA/GHMC officials. Abutting the bund of the lake to the north is the bowli and north of the bowli is a huge sheet of water available in most of the summers too and thick tree growth with wild life. Even on the day of survey 26 July 2024 peahen was spotted.

The HMDA using more than 14,00,000 has burnt the trees dumped the water sheet and created a park. (ANNEXURE 6)

8. In reply to para 4, it is to submit that , it is utterly false to state 'there are no upstream tanks for the lake and it does not have canal feeding', while their own Annexure shows the inflow and outflow channels of the lake.

Applicant had already submitted about the inflow channels and the culvert that are demarcated in the Survey of India toposheets.



Extracts of SOI toposheets from the year 1975 referred to as 56K/7/SE First Edition 1975, 1:25000 has been annexed with: 1) inflow channel from west side of lake , with channel and culvert demarcated in SOI toposheet;

2) inflow channels from the southern and eastern side demarcated in the SOI toposheet; (ANNEXURE 7)

9. In reply to para 4, it is to submit that, it is utterly false to state ‘there are no upstream tanks for the lake and it does not have canal feeding’ while there is a lake upstream to the Bum Rukn ud Dowla known as Shastripuram lake.

In 2014 itself, we had submitted to the officials with red mark highlighting this lake that have not been included in their official data base. Extract of SOI toposheet referred to as Hyderabad Guide Map, Third Edition 2002, 1:20000 (ANNEXURE 8)

10. In reply to Para 5, it is to submit that, Rs.49.90 lakhs was spent on fencing. But during survey of 26 July 2024 no fencing was seen between R12-R20. The land filling and construction inside the FTL and buffer zone of the lake has only increased between 22.12.2022(submission of the Irrigation Report) and 26.7.2024 (latest date of survey by Applicant).

It is necessary that an audit of Rs.49.90 lakhs and end-use verification be immediately ordered.

The Applicant has time and again suggested to the government through various representations that the lakes should be fenced at Buffer zone and not at the FTL. Further lake-friendly plantations to be undertaken in Buffer zone area for health of lake, biodiversity and people.

- 11- In reply to Para 6, it is to submit that, the statement in the para that ‘if the patta lands claimed by pattadars are acquired, the lake can be protected

effectively', is totally falsified and putting a huge burden on public exchequer which is not for any welfare purpose and contrary to law.

Pahanis, Shetwars and Prohibition Book need to be verified if government land 'sarkari' is marked against the survey numbers.

Any pattaland that falls in water body is only meant for seasonal cultivation - when and if lake bed is exposed during dry seasons - for weaker sections of the society and to be harvested before monsoon rains, in the interest of both the cultivator and the water body that has to receive and store monsoon rains.

It has become a patta scam where anyone claims pattalands and the government in order to protect the water body is obliged to pay the 'acquisition compensation'. This game is being played out by land grabbers in many water bodies of Hyderabad and is not unknown to the officials.

- 12- In reply to para 7, it is to submit that, glaring discrepancies in area of the lake is already stated at para 3.
- 13- In reply to para 8, it is to submit that, it is not known who is monitoring 'continuous watch' on the CCTV footage. As evident it is a total failure and squander of public money on CCTV cameras and on lake guards. Rampant constructions including masjids on the western and southern part of lake, while total levelling of the lake on the eastern lake is the status of lake, thus disproving the purpose of CCTV cameras.

The amount spent and places where installed should be audited for end-use verification.

- 14- In reply to para 9, it is to submit as follows:



a) pipes laid to carry sewage of residential colonies have been laid inside the FTL of the lake, which has no legal, scientific basis. These pipes are always a threat to the health of the lake waters.

b) Applicant had written multiple representations to authorities on various water bodies of the City/State that the sewage from catchment area of a upstream lake need not be carried miles away in the name of diversion to the downstream lake. As opposed to such proliferation of sewage and centralised handling, the sewage should be handled at the vicinity of emanation of sewage within the catchment area in a decentralised manner without such colossal destruction of water bodies and waste of public money. Yet another irony is that the STPs are always constructed inside the water bodies in the entire city.

Hence, the 40MLD STP is not a solution and not a sustainable approach. The output of STP treated waters have never been satisfactory. The National Zoo abutting the Mir Alam tank is totally at risk due to animals being having to fed with bottled water in spite of having lakes inside the zoo and lake abutting the zoo.

- 15- In reply to para 10, it is to submit that, contrary to claims about working towards bund strengthening, it is observed that the heritage bund that is in S shape has been dumped and destroyed at various places. The stone wall bund is a construction marvel with steps embedded in it and it slopes towards both sides that is the bowli side and the lake side.
- 16- In reply to para 10, it is to Sumit that, the necessity to construct sluice/weir is not justifiable. Before the new sluice/weir construction, the outflow channel from Bam Ruknud Dowlah to downstream Mir Alam tank was functional. Heavy rains caused huge outflows towards downstream as the lake was encroached and land filled.
- 17- In reply to para 11, it is to submit that, the Irrigation Officials have filed 2 FIRs for damage to government property on eastern side land fills since



January 2024. But no chargesheet or investigation report seems to have been filed by police. (ANNEXURE 9)

With regards to western side encroachments and constructions of houses and masjids electricity and all municipal facilities have been accorded in spite of the case filed in 2018 when western side was being filled up and BT roads laid inside the lake.

- 18- In reply to the last unnumbered para, it is to submit that, if Bum Ruknud Dowlah is not recorded by State wetland Authority, authorities should have written to the State Wetland Authority for inclusion as wetland and for protection of the wild life therein.

Whereas the lake was surveyed by Aarvee consultants for FTL & Buffer zone demarcation on 28.02.2014, the Preliminary notification of map is uploaded in 2017 after repeated representations by Applicant/Lake Champions, and the Final Notification is yet to be issued in 2024, while the heritage lake is being reduced to NIL.

Between 22.12.2022 and 26.07.2024 it is observed that contrary to claims of 'steps taken for protection of the tank and for restoration of the tank' the Bam Ruknud Dowlah lake is being levelled by the minute. Whereas the irrigational heritage marvel of Bam Ruknud Dowlah, the heritage bowli Neher e Hussaini to north of bund, and the sheet of water to the north of the Bowli, all connected with each other as a single Irrigational heritage structure deserves restoration and conservation.

- 19- It is prayed again that:
- 1) the landfill done on the eastern side of the lake be fully evicted to maintain the volume capacity of the lake and fully restored;
 - 2) the constructions of houses and masjids inside FTL of lake on the western and south of the lake along with BT roads and municipal



installations be evicted and the volume capacity of the lake be fully restored;

3) a thorough investigation into the 1) the historic documents on the Bam Ruknud Dowlah heritage irrigational structure including the lake and Bowli and the north of bowli water springs, trees and wild life; 2) the irrigational memoirs of the water body;

4) a thorough investigation into and the people involved in threatening the officials , locals and people involved in supporting the encroachers be undertaken, because Officials have submitted before this Tribunal in written that they are receiving threats and physical obstructions to their duties;

5) Public representatives such as MP Mr Asaduddin Owaisi's survey inputs should be examined , as he surveyed along with IAS Mr Aravind Kumar then MAUD secretary, during MAUD survey of 2019 on NGT PB's order, in spite of which the lake got more encroached and landfilled from 2019 till date.

6) To list the lake-bowli-ecosystem in wet lands and To list this heritage water eco system in the State Heritage List under HMDA and Heritage Act 2017.

6) The entire hydrological system of the lake, bowli and water cum green zone west of bowli to be monitored directly by the State Wetlands Board and Heritage Conservation Committee and State WALTA Authority



Date: 1 August 2024

Place: Hyderabad

Dr Lubna Sarwath
Applicant

ANNEXURE. 1

PICTORIAL DOCUMENTATION OF FIELD SURVEY OF
BAM RUKNUD DOWLAH LAKE, NEHER E HUSSAINI BOWLI,
FROM BUND VIEW AND GROUND VIEW
ON 26 JULY 2024
(ALL PICTURES ARE GEO-TAGGED)



1- CONSTRUCTIONS BETWEEN BUND AND BOWLI - INSIDE HMDA WALL

sd



2- CONSTRUCTIONS INSIDE FTL / BUFFER ZONE ON WESTERN SIDE OF THE LAKE (BUND VIEW)



3- CONSTRUCTIONS INSIDE FTL / BUFFER ZONE ON WESTERN SIDE OF THE LAKE (BUND VIEW)



**4- COMPOUND WALLS, BT ROADS, CONSTRUCTIONS ELECTRIC POLES INSIDE FTL/
BUFFER ZONE - WESTERN SIDE OF THE LAKE - BUND VIEW**



**5- COMPOUND WALLS, BT ROADS, CONSTRUCTIONS ELECTRIC POLES INSIDE FTL/
BUFFER ZONE - WESTERN SIDE OF THE LAKE - BUND VIEW**

sdh



**6- BT ROADS, COMPOUND WALLS, ELECTRIC POLES, CONSTRUCTIONS INSIDE FTL/
BUFFER ZONE OF THE LAKE - EASTERN SIDE OF LAKE - BUND VIEW**



**7- BT ROADS, COMPOUND WALLS, ELECTRIC POLES, CONSTRUCTIONS INSIDE FTL/
BUFFER ZONE OF THE LAKE - EASTERN SIDE OF LAKE - BUND VIEW**

A handwritten signature or mark in the bottom right corner of the page.



**8- BT ROADS, COMPOUND WALLS, ELECTRIC POLES, CONSTRUCTIONS INSIDE FTL/
BUFFER ZONE OF THE LAKE - EASTERN SIDE OF LAKE - BUND VIEW**



**9- SHEETS, COMPOUND WALLS ABBUTTING BUND OF THE LAKE INSIDE FTL
- EASTERN SIDE OF LAKE - BUND VIEW**

A handwritten signature or mark in black ink, located at the bottom right of the page. It appears to be a stylized name or initials.



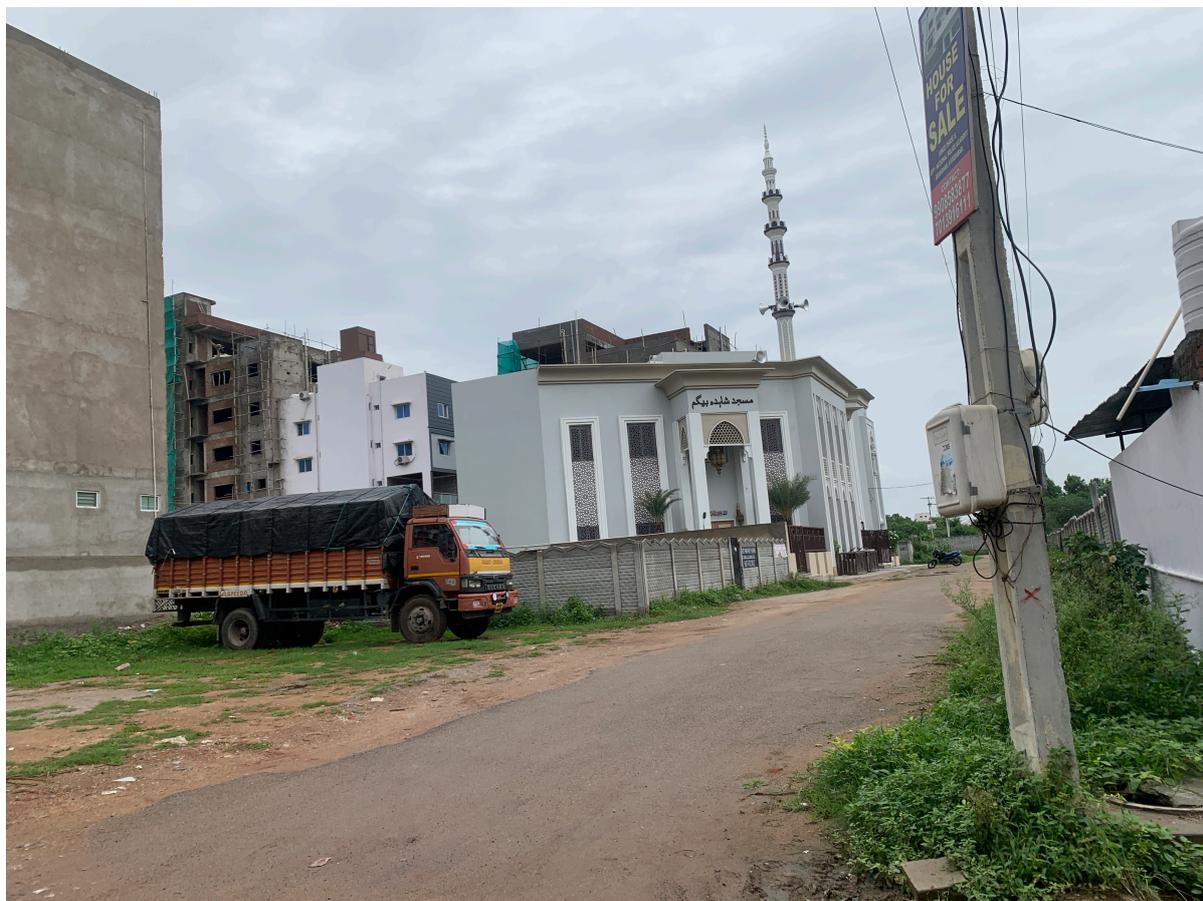
10- WESTERN SIDE OF NEHER E HUSSAINI HERITAGE BOWLI ABBUTTING THE BUND OF BUM RUKNUD DOWLAH - NORTH OF LAKE, BUND VIEW



11- EASTERN SIDE OF NEHER E HUSSAINI HERITAGE BOWLI ABBUTTING THE BUND OF BUM RUKNUD DOWLAH - NORTH OF LAKE, BUND VIEW



12- MASJID INSIDE FTL/BUFFER ZONE OF LAKE - WESTERN SIDE OF LAKE - BUND VIEW



13- MASJID INSIDE FTL/BUFFER ZONE OF LAKE - WESTERN SIDE OF LAKE - GROUND VIEW



14- MASJID INSIDE FTL/BUFFER ZONE - SOUTHERN SIDE - GROUND VIEW



15- SEWAGE FLOW INTO THE LAKE, COMPOUND WALLS INSIDE LAKE



16- ONGOING CONSTRUCTIONS INSIDE FTL OF LAKE ABBUTTING THE BUND - BUND BROKEN - WESTERN SIDE OF LAKE



17- ONGOING CONSTRUCTIONS INSIDE FTL OF LAKE ABBUTTING THE BUND - BUND BROKEN - WESTERN SIDE OF LAKE

A handwritten signature or mark in the bottom right corner of the page.



**18- VIEW OF THE HERITAGE STONE WALL BUND IN BACKGROUND
PUDDLE OF SEWAGE AND WEED GROWTH**



19- NEAR VIEW OF THE STONEWALL BUND - FORESHORE VIEW

sdh



20- DISTANT VIEW OF THE STONEWALL BUND OF THE LAKE WITH ENCROACHMENT SHEETS VISIBLE BOTH ON THE WESTERN AND THE EASTERN SIDE OF THE LAKE



21- WESTERN SIDE SHEETS ENCLOSING THE ENCROACHMENTS INSIDE THE LAKE

sd



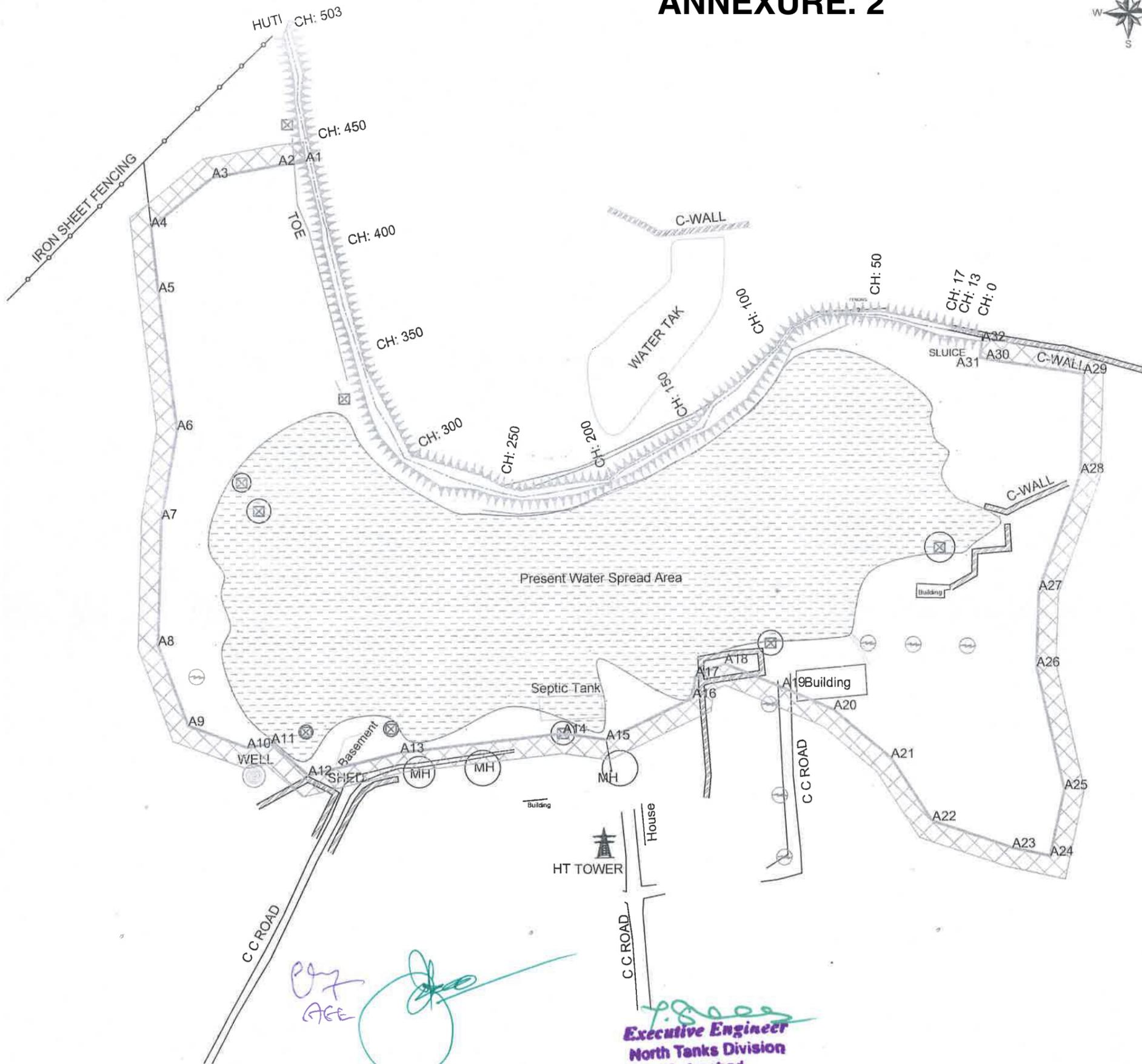
22- EASTERN SIDE SHEETS ENCLOSING THE ENCROACHMENTS INSIDE THE LAKE



23-APPLICANT ANSWERING MEDIA AFTER THE SURVEY

A handwritten signature in black ink, located at the bottom right of the page.

ANNEXURE. 2



NOTES:

1. ALL LEVELS ARE IN METRES.
2. DO NOT SCALE THE DRAWING.

LEGEND :

FULL TANK LEVEL (FTL)	
EXISTING FTL PILLAR	
TOE LINE	
GPS CONTROL POINTS	
BUND TOP	
BT ROAD	
CART TRACK	
ROCK / BOULDERS	
CHURCH / TEMPLE / MOSQUE	
TOMB / CHHATRI / GRAVES	
BORE WELL POINT	
POWER LINE WITH POLE	
TRANSFORMER	
HT-TOWER	
WATER SPREAD	
WELL	
BUILDINGS	
COMPOUND WALL	
INLET / OUTLET	
TREE	
CULVERT	
DRAIN / STREAM	
FENCING	
RAILWAY TRACK	
VILLAGE BOUNDARY	
BUFFER ZONE 9m FROM FTL LINE	

LAKE DETAILS:

1. WATER SPREAD AREA	: 8.915 Acres
2. AREA OF THE TANK UPTO FTL	: 17.491 Acres
3. WATER LEVEL	: +100.032
4. FULL TANK LEVEL (FTL)	: +101.850
5. FULL TANK LEVEL PERIMETER	: 1034.5001 m
6. BUND LENGTH	: 503.000m
7. DATE OF SURVEY	: 28-02-2014

R1	Draft Copy		
Revn.	Description	Date	Signature

Client : GREATER HYDERABAD MUNICIPAL CORPORATION

Project : SURVEY OF LAKES IN GHMC AREA

Title : PLAN OF BOMRUKUD-DOWLA LAKE (HUDA PARK) (ID-2935)
BOMRUKUD-DOWLA VILLAGE, RAJENDRANAGAR MANDAL

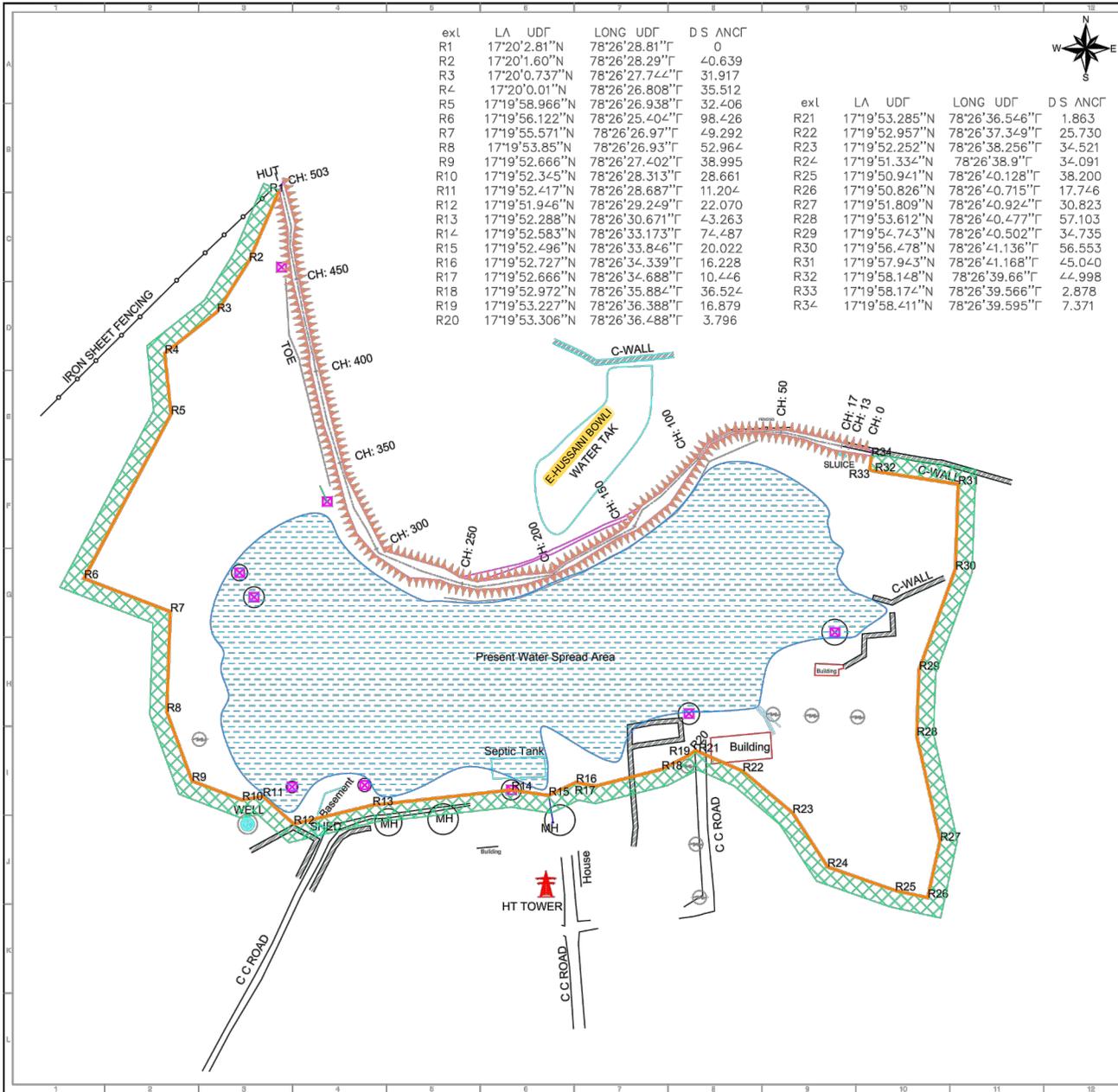
Consultants :		Scale	1:1900
		Prepared	K.Yesuraju
		Drawn	E.Radhika
		Checked	M. Jagadeesh
		Approved	Ch.Lingaiah

Drg. No.	AA/IRR/1440/ID - 2935	Sheet No.	1	Date	19-03-2014
----------	-----------------------	-----------	---	------	------------

AGE

[Signature]

Executive Engineer
North Tanks Division
Hyderabad.



exl	LA UDF	LONG UDF	DS ANCF	exl	LA UDF	LONG UDF	DS ANCF
R1	17°20'2.81"N	78°26'28.81"E	0	R21	17°19'53.285"N	78°26'36.546"E	1.863
R2	17°20'1.60"N	78°26'28.29"E	-40.639	R22	17°19'52.957"N	78°26'37.349"E	25.730
R3	17°20'0.737"N	78°26'27.744"E	31.917	R23	17°19'52.252"N	78°26'38.256"E	34.521
R4	17°20'0.01"N	78°26'26.808"E	35.512	R24	17°19'51.334"N	78°26'38.9"E	34.091
R5	17°19'58.966"N	78°26'26.938"E	32.406	R25	17°19'50.941"N	78°26'40.128"E	38.200
R6	17°19'56.122"N	78°26'25.404"E	98.426	R26	17°19'50.826"N	78°26'40.715"E	17.746
R7	17°19'55.571"N	78°26'26.97"E	49.292	R27	17°19'51.809"N	78°26'40.924"E	30.823
R8	17°19'53.85"N	78°26'26.93"E	52.964	R28	17°19'53.612"N	78°26'40.477"E	57.103
R9	17°19'52.666"N	78°26'27.402"E	38.995	R29	17°19'54.743"N	78°26'40.502"E	34.735
R10	17°19'52.345"N	78°26'28.313"E	28.661	R30	17°19'56.478"N	78°26'41.136"E	56.553
R11	17°19'52.417"N	78°26'28.687"E	11.204	R31	17°19'57.943"N	78°26'41.168"E	45.040
R12	17°19'51.946"N	78°26'29.249"E	22.070	R32	17°19'58.148"N	78°26'39.66"E	44.998
R13	17°19'52.288"N	78°26'30.671"E	43.263	R33	17°19'58.174"N	78°26'39.566"E	2.878
R14	17°19'52.583"N	78°26'33.173"E	74.487	R34	17°19'58.411"N	78°26'39.595"E	7.371
R15	17°19'52.496"N	78°26'33.846"E	20.022				
R16	17°19'52.727"N	78°26'34.339"E	16.228				
R17	17°19'52.666"N	78°26'34.688"E	10.446				
R18	17°19'52.972"N	78°26'35.884"E	36.524				
R19	17°19'53.227"N	78°26'36.388"E	16.879				
R20	17°19'53.306"N	78°26'36.488"E	3.796				

NOTES:
 1. ALL LEVELS ARE IN METRES.
 2. DO NOT SCALE THE DRAWING.

LEGEND :

FULL TANK LEVEL (FTL)	
EXISTING FTL PILLAR	
TOE LINE	
GPS CONTROL POINTS	
BUND TOP	
BT ROAD	
CART TRACK	
ROCK / BOULDERS	
CHURCH / TEMPLE / MOSQUE	
TOMB / CHATRI / GRAVES	
BORE WELL POINT	
POWER LINE WITH POLE	
TRANSFORMER	
HT-TOWER	
WATER SPREAD	
WELL	
BUILDINGS	
COMPOUND WALL	
INLET / OUTLET	
TREE	
CULVERT	
DRAIN / STREAM	
FENCING	
RAILWAY TRACK	
VILLAGE BOUNDARY	
BUFFER ZONE 9m FROM FTL LINE	

LAKE DETAILS:

1. WATER SPREAD AREA	: 8.915 Acres
2. AREA OF THE TANK UPTO FTL	: 18.575 Acres
3. WATER LEVEL	: +100.032
4. FULL TANK LEVEL (FTL)	: +101.850
5. FULL TANK LEVEL PERIMETER	: 1597.793m
6. BUND LENGTH	: 503.000m
7. DATE OF SURVEY	: 28-02-2014

Revn.	Description	Date	Signature
R1	Draft Copy		

Client : **GREATER HYDERABAD MUNICIPAL CORPORATION**

Project : **SURVEY OF LAKES IN GHMC AREA**

Title : **PLAN OF BOMRUKUD-DOWLA LAKE (HUDA PARK) (ID-2935) BOMRUKUD-DOWLA VILLAGE, GANDIPET MANDAL**

Consultants :		Scale	1:1900
	aarvee associates architects engineers consultants pvt.ltd.	Prepared	K.Yesuraju
	<small>Head Office: Hyderabad, Shrinagar Colony, Meen Pally, Hyderabad-500 002, India. Tel: +91-9242070825 Fax: +91-4068170877 e-mail: hr@gaitan@aarveeassociates.com, srinagar@aarveeassociates.com</small>	Drawn	E.Radhika
		Checked	M. Jagadeesh
		Approved	Ch.Lingaiah
Dwg. No.	AA/IRR/1440/ID - 2935	Sheet No.	1 Date

ANNEXURE. 4

Google Earth - Edit Polygon

Name: BAMRUKNUD Dowlah polygon

Position Style, Color View Altitude Measurements

Perimeter: 1 Miles

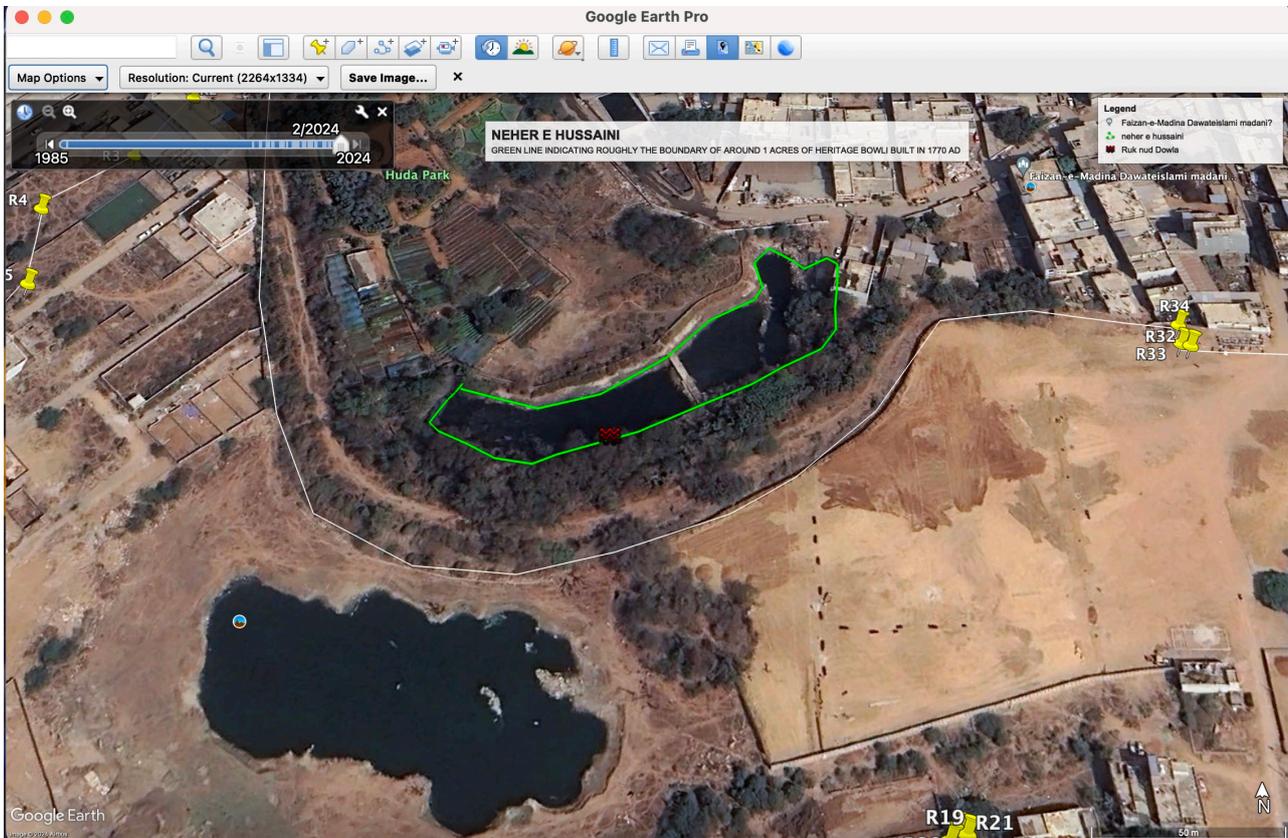
Area: 17.8 Acres

OK Cancel



ANNEXURE V

SATELLITE IMAGE OF NEHER E HUSSAINI (MARKED IN GREEN)
AS ON FEBRUARY 2024



PIC 1: Neher e Hussaini that shows full of water in February 2024

sch

WESTERN SIDE and EASTERN SIDE IMAGE OF COMPLETELY DRY
NEHER E HUSSAINI BOWLI (PICS OF SURVEY DT 26.07.2024)



Latitude: 17° 19' 57.03" N Longitude: 78° 26' 33.558" E

sdh